

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 09.04.2025

ORDER NO. 84 of 2025

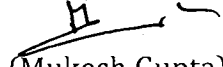
Hon'ble President is pleased to partially modify the roster order no. 49 of 2025 for **CESTAT, Ahmedabad** from **12.05.2025** to **16.05.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
from 12.05.2025 to 16.05.2025	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. Satendra Vikram Singh, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters.
	Mr. P. Anjani Kumar, Hon'ble Member (Technical) and Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Customs Division Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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SPS to Hon'ble President/ Hon'ble Members, CESTAT, Ahmedabad/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad/Bar Association, Ahmedabad/O/o Commissioner, Ahmedabad/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar